

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3237**  
TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2025

**ALLOCATION OF FUNDS TO THE FOOD PROCESSING SECTOR**

**3237. DR. NISHIKANT DUBEY:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the details of the funds allocated, released and utilized for enhancing the food processing sector during the Fiscal Years from 2019-20 to 2023-24, State and Union Territory-wise;
- (b) the details of credit-linked financial assistance provided to the entrepreneurs for setting up of the food processing and preservation industries during the said period; and
- (c) the number of beneficiaries and the total amount disbursed so far?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

**(a):** Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of related infrastructure through its Central Sector Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme, Production Linked Incentive Scheme for Food Processing Industry (PLIS-FPI) and Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) scheme across the country. These schemes are not region or state specific but demand driven.

State/UT-wise allocation of funds are not made under PMKSY and PLIS-FPI. Year-wise total allocation & funds utilized under PMKSY & PLISFPI since 2019-20 and details of Centre share of funds released to states/UTs under PMFME schemes since 2020-21 are at **Annexure-I**.

**(b) :** The details of incentives available under PMKSY, PLISFPI and PMFME schemes of MoFPI are at **Annexure-II**

**(c) :** MoFPI has sanctioned 1608 projects including 41 Mega food Parks, 394 Cold Chain projects, 75 Agro-processing Clusters projects, 536 Food Processing Units, 61 Creation of Backward & Forward Linkages and 44 Operation Greens projects under corresponding component schemes of PMKSY across the country till 28<sup>th</sup> February, 2025. A total sum of ₹ 6198.76 crore has been disbursed as grants in aid/ subsidy since inception of component schemes of PMKSY, as on 28.02.2025.

A total of 1,27,758 micro food processing enterprises have been approved for assistance under PMFME in the country and Central Share of ₹ 2704.61 crore has been released to States/UTs for implementation of various components of the scheme till 28<sup>th</sup> February, 2025.

A total of 171 food processing companies have been approved for assistance under various categories of the PLISFPI scheme in the country and incentives to the tune of ₹1155.296 crore has been disbursed, out of which ₹13.266 crore has been disbursed to MSMEs in 20 eligible cases as on 28.02.2025.

\*\*\*\*\*

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3237 FOR ANSWER ON 20<sup>TH</sup> MARCH, 2025 REGARDING “ALLOCATION OF FUNDS TO THE FOOD PROCESSING SECTOR”**

**Details of funds allocated and funds utilized in PMKSY & PLISFPI schemes of MoFPI**

(Rs in Crores)

Scheme	2019-20		2020-21		2021-22		2022-23		2023-24	
	R.E.	A.E.	R.E.	A.E.	R.E.	A.E.	R.E.	A.E.	R.E.	A.E.
<b>PMKSY</b>	889.43	694.81	750.00	667.05	791	713.49	673.00	561.92	745	666.20
<b>PLISFPI</b>	Scheme started in 2021-22				10	9.27	801	489.83	1150	590.50

R.E.—Revised Estimates, A.E.- Actual Expenditure

**Funds released to State/UT under PMFME Scheme since 2020-21**

(Rs in Crores)

Sl. No.	State	2020-21	2021-22	2022-23	2023-24
1	Andaman & Nicobar Islands	1.8167	1.9223	0.3443395	0.382
2	Andhra Pradesh	34.9839	25.1236019	18.5678035	46.2527129
3	Arunachal Pradesh	0.1534	7.343582	0.0315	11.0937
4	Assam	16.7052	15.9552504	18.1232185	43.876
5	Bihar	9.0452	13.5909	1.6100447	88.6468639
6	Chandigarh	0.4	1.0635333	0.4387319	0.305
7	Chhattisgarh	7.0353	8.8811021	1.4381086	7.6869
8	D&NH and Daman & Diu	0.4	0.8903333	0.1402415	0
9	Delhi	0.5	0.3182674	1.146245	0.495
10	Goa	0.41	3.1397534	1.8128615	2.0803
11	Gujarat	16.5543	8.5287925	1.9823712	7.0151
12	Haryana	3.2294	3.9843577	5.4616785	11.2543
13	Himachal Pradesh	5.1881	7.6383101	13.7492661	57.1199
14	Jammu & Kashmir	8.18638	1.5023337	2.1553652	2.68
15	Jharkhand	2.6887	1.7394	0	9.7945
16	Karnataka	32.4675514	21.4756477	31.0661658	27.756
17	Kerala	10.1336	3.4605699	3.9854033	29.5236
18	Ladakh	0.45	0.933	2.3229815	0.3575
19	Lakshadweep	0.4	0.61	0	0
20	Madhya Pradesh	20.6226	9.9314872	9.9754218	44.965
21	Maharashtra	27.5778	26.6019307	76.8663281	120
22	Manipur	3.1401	9.0926476	0	0
23	Meghalaya	2.693	3.0418	0.3877631	1

24	Mizoram	7.7313	2.9383	0	0
25	Nagaland	6.6436	5.90348	0.4087638	3.9681
26	Odisha	30.3655	29.9321587	2.9691806	15.458
27	Puducherry	1.16	0.7919	0.6834633	2.4647192
28	Punjab	5.7624	9.3578868	16.3136399	30.65
29	Rajasthan	14.5103	13.4363093	4.7943201	16.9836
30	Sikkim	5.1247	1.508465	1.7535566	0.9053
31	Tamil Nadu	12.947	3.2304237	24.0154968	71.9978
32	Telangana	33.1599	16.8771322	2.3078128	15.4023
33	Tripura	3.1054	10.3507875	0.1542544	1.125
34	Uttar Pradesh	36.2885	24.0804098	21.0627429	79.5463
35	Uttarakhand	6.0296	2.2596526	2.4465795	8.2376
36	West Bengal	0	0	0	6.2799

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3237 FOR ANSWER ON 20<sup>TH</sup> MARCH, 2025 REGARDING “ALLOCATION OF FUNDS TO THE FOOD PROCESSING SECTOR”**

**Incentives available under Pradhan Mantri Kisan Sampada Yojana (PMKSY)**

S. No.	Component Scheme	Scheme Benefits (Grant-in-aid) for projects in General Area	Scheme Benefits (Grant-in-aid) for projects in Difficult Areas as well as SC/ST, FPOs, SHGs
1.	Integrated Cold Chain and Value Addition Infrastructure	Grant-in-aid @ 35% of eligible project cost [subject to maximum of Rs.10 crores per project]	Grant-in-aid @ 50% of eligible project cost [subject to maximum of Rs. 10 crores per project]
2.	Creation/ Expansion of Food Processing & Preservation Capacities	Grants-in-Aid @35% of eligible project cost [subject to maximum of Rs. 5 crores per project]	Grants-in-Aid @50% of eligible project cost [subject to maximum of Rs.5 crores per project]
3.	Infrastructure for Agro-Processing Clusters	Grants-in-aid @35% of eligible project cost in General Area [subject to maximum of Rs. 10 crores per project]	Grants-in-aid @50% of eligible project [subject to max. of Rs. 10 crore per project]
4.	Operation Greens	Grants-in-Aid @35% of eligible project cost for Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project.	Grants-in-Aid maximum @50% of eligible project cost for Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project.
5.	Food Safety and Quality Assurance - Food Testing Laboratories	100% grants-in-aid for Govt. organizations For Private organizations/entities: grant-in-aid of @ 50% of the eligible cost	For Private organizations/entities: grant-in-aid of @ 70% of the eligible cost
6.	Human Resource & Institutions- Research & Development	For Government Organizations - Grants @ 100% of equipment cost, consumables, For private organizations /universities/institutions, grant @ 50 % of equipment cost.	For Government Organizations - Grants @ 100% of equipment cost, consumables For Private Organizations /Universities/ Institutions, Grants @ 70% of equipment cost.

**Incentives available under Production Linked Incentive Scheme for Food Processing Industry (PLIS-FPI)**

- i. The beneficiary should achieve minimum year on year sales growth of 10% for claiming incentive under Category-I, Category-II and Millet-Based Products components of the Scheme. Under Category -I component, the companies have to make committed investments to increase their production capacities. If a company does not make the committed investment upto end of 2023-24, it is not eligible to receive incentives under the Scheme.
- ii. Under Category-III, i.e., Branding and Marketing component, a company is eligible for financial incentives @ 50% of expenditure incurred on Branding & Marketing abroad subject to a maximum of 3% of Sales of food products or Rs 50 crore per year, whichever is less. The minimum expenditure should be Rs. 5 crore over a period of five years.

**The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme**

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.

\*\*\*\*\*